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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 691/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Hirise Infracon Ltd.

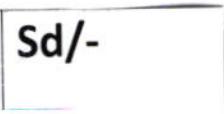
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
39.	Kunal Katwaria	Counsel	

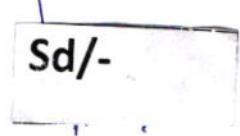
ORDER

CSA 691/230-232/NCLT/MB/MAH/2017

The Company Scheme Application allowed.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)